

Central Administrative Tribunal
Principal Bench

.....

O.A. No. 1410/95

New Delhi, this the 9th day of Jan., 1996

Hon'ble Shri B.K. Singh, Member (A)

Hon'ble Dr. A. Vedavalli, Member (J)

Surender K. Arora,
Ambassador of India,
Lisbon.

(By None)

...Applicant

Versus

Union of India through the
Secretary,
Ministry of External Affairs,
Govt. of India, New Delhi.
(By none).

...Respondents

ORDER (Oral)

By Hon'ble Shri B.K. Singh, Member (A):

Nobody is appearing on behalf of the applicant since 5.9.1995 as is evident from the various order-sheets. Even today, the applicant is not present on second call.

In view of the above, it appears that the applicant is not interested in pursuing the O.A. and accordingly the application is dismissed in default and for non-prosecution.

A. Vedavalli
(Dr. A. V. Vedavalli)
Member (J)

B.K. Singh
(B.K. Singh)
Member (A)

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